Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 171 of 2013 in DFR 949 of 2013

Dated : 28th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

BSES Yamuna Power Ltd. ....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Aashish Gupta
Mr. Paresh B. Lal

ORDER

I.A. 171 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on ***12.07.2013.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg